LIST OF DISTRICT GOVERNMENT PLEADERS & PUBLIC PROSECUTORS / ADDITIONAL GOVERNMENT PLEADERS & ADDITIONAL PUBLIC PROSECUTORS, GOVERNMENT PLEADERS FOR MACT CASES, ADVOCATE FOR DOING GOVERNEMNT WORK- APPOINTED FROM JUNE, 2016 ONWARDS.

1. <u>Thiruvananthapuram</u>

SI. No.	Name & Post	G.O. of appointment	G.O. of re-appointment
1.	Sri. Abdul Hakkim A., District Government Pleader & Public Prosecutor.	G.O.(Ms).No.99/19/Law dtd. 22-11-2019	
	[Sri. R.T.Devakumar appointed vide G.O.(Ms).No.192/16/Law dtd. 24-11-2016 -term expired]		
2.	Sri. K.O.Asokan, Additional Government Pleader & Additional Public Prosecutor, Additional District Court -I	G.O.(Ms).No.225/16/Law dtd. 23-12-2016 (modified vide G.O. (Ms).No.47/17/Law dtd. 10-03-2017)	G.O.(Ms).No.10/2020/Law dtd. 20-01-2020
3.	Sri. N.C.Priyan, Additional Government Pleader & Additional Public Prosecutor, Additional District Court -II	G.O.(Ms).No.3/18/Law	G.O.(Ms).No. 18/2021/Law dtd. 15-02-2021
	[Sri.S.K.Pramod appointed vide G.O. (Ms).No.225/16/Law dtd. 23-12-2016 relieved vide G.O.(Ms).No.3/18/Law dtd. 8-1-2018 of his duties with effect from 01-12-2017 ON giving resignation]		

4.	Praveen Kumar R. Additional Government Pleader & Additional Public Prosecutor, Additional District Court -IV (Sri. Abdul Hakkim, appointed vide G.O.(Ms).No.225/16/Law dtd. 23-12-2016(modified vide G.O. (Ms).No.47/17/Law dtd. 10-03-2017) promoted as DGP & PP]	G.O.(Ms).No.40/20/Law dtd. 27-5-2020	
5.	Dr. T. Geena Kumary, Additional Government Pleader & Additional Public Prosecutor, Additional District Court – V.	G.O.(Ms).No.225/16/Law dtd. 23-12-2016(modified vide G.O.(Ms).No. 47/17/Law dtd. 10-03-2017)	G.O.(Ms).No.10/2020/Law dtd. 20-01-2020
6.	Sri. M.Salahudeen, Additional Government Pleader & Additional Public Prosecutor, Additional District Court – VI.	G.O.(Ms).No.225/16/Law dtd. 23-12-2016(modified vide G.O.(Ms).No. 47/17/Law dtd. 10-03-2017)	G.O.(Ms).No.10/2020/Law dtd. 20-01-2020
7.	Sri. Hareesh Kumar.K.L, Additional Government Pleader & Additional Public Prosecutor, Additional District Court – VII.	G.O.(Ms).No.225/16/Law dtd. 23-12-2016(modified vide G.O.(Ms).No. 47/17/Law dtd. 10-03-2017)	G.O.(Ms).No.10/2020/Law dtd. 20-01-2020
8.	Sri. Nandakumar C.A, Additional Government Pleader & Additional Public Prosecutor, Sub Court – I, Thiruvananthapuram	G.O.(Ms).No.225/16/Law dtd. 23-12-2016(modified vide G.O.(Ms).No. 47/17/Law dtd. 10-03-2017)	G.O.(Ms).No.10/2020/Law dtd. 20-01-2020

9.	N.Benser, Additional Government Pleader & Additional Public Prosecutor, Sub Court – II, Thiruvananthapuram (Sri. K.Jayachandran, terminated vide G.O.(Ms).No.41/2020/Law dtd. 27-05-2020 who appointed vide G.O. (Ms).No.225/16/Law dtd. 23-12-2016(modified vide G.O. (Ms).No.47/17/Law dtd. 10-03-2017) and re-appointed vide G.O.(Ms).No.10/2020/Law dtd. 20-01-2020 (only upto until further orders)	G.O.(Ms).No.41/2020/Law dtd. 27-05-2020	
10.	Sri. S.Premkumar, Additional Government Pleader & Additional Public Prosecutor, Sub Court – III, Thiruvananthapuram.	G.O.(Ms).No.225/16/Law dtd. 23-12-2016(modified vide G.O.(Ms).No. 47/17/Law dtd. 10-03-2017)	G.O.(Ms).No.10/2020/Law dtd. 20-01-2020
11.	Sri. C.D.Justin Jose, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Neyattinkara.	G.O.(Ms).No.174/18/Law dtd. 13-12-2018	
12.	Smt. Bindu Ummer, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Attingal.	G.O.(Ms).No.225/16/Law dtd. 23-12-2016(modified vide G.O.(Ms).No. 47/17/Law dtd. 10-03-2017)	G.O.(Ms).No.10/2020/Law dtd. 20-01-2020 (only upto until further orders)

13.	Sri. Sajikumar S.K, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Nedumagadu.	G.O.(Ms).No.225/16/Law dtd. 23-12-2016 (modified vide G.O. (Ms).No.47/17/Law dtd. 10-03-2017)	G.O.(Ms).No.10/2020/Law dtd. 20-01-2020
14.	Sri.Ajikumar.A, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court, Neyyattinkara, Thiruvananthapuram	G.O.(Ms).No.30/17/Law dtd.20-2-2017	G.O.(Ms).No.10/2020/Law dtd. 20-01-2020
15.	Sri.Sunil Kumar V.S, Government Pleader, MACT-I, Thiruvananthapuram	G.O.(Ms).No.62/17/Law dtd.19-4-2017	G.O.(Ms).No.65/20/Law dtd.25-8-2020
16.	Sri.Dileep K.R, Government Pleader, MACT-II, Thiruvananthapuram	G.O.(Ms).No.62/17/Law dtd.19-4-2017	G.O.(Ms).No.65/20/Law dtd.25-8-2020
17.	vacant [Sri.Biju Narayan.K, Government Pleader, MACT-III, Thiruvananthapuram appointed vide G.O.(Ms).No.62/17/Law dtd.19-4-2017-absent from duty]	Panel called for	
18.	Smt.Nisha O.S, Government Pleader, MACT, Neyyattinkara.	G.O.(Ms).No.62/17/Law dtd.19-4-2017	G.O.(Ms).No.65/20/Law dtd.25-8-2020
19.	Ramees Beevi, Advocate for Doing Government Work, Munsiff Court Centre, Varkala.	G.O.(Ms).No.226/16/Law dtd. 23-12-2016	G.O.(Ms).No.09/2020/Law dtd. 17-1-2020

2. Kollam

Sl. No.	Name & Post	G.O. of appointment	G.O. of re- appointment
1.	Sri. R. Sethunathan Pillai, District Government Pleader & Public Prosecutor	G.O.(Ms).No.92/17/Law dtd. 6-7-2017	G.O.(Ms).No.66/20/Law dtd. 27-8-2020 G.O.(Ms).No.57/21/Law
2.	Sri.Sisin G., (Sri. K.P.Jabbar, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court –I appointed vide G.O.(Ms).No. 24/17/Law dtd. 15-2-2017- Term Expired on 10/05/2019)	G.O.(Ms).No.32/20/Law dtd. 20-3-2020	dtd. 23-7-2021
3.	Sri. Vinod.V, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court –II.	G.O.(Ms).No.137/18/Law dtd. 03-10-2018	
4.	Sri.Nias.A, Additional Government Pleader & Additional Public Prosecutor-III, Kollam. (Sri. Vinoba, appointed vide	G.O.(Ms).No.32/20/Law dtd. 20-3-2020	

	G.O.(Ms).No.24/17/Law dtd. 15-2-2017 , Modified Vide GO(Ms)-29/17/Law dtd17/12/17 Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court –III. Expired on 15/04/2019)		
5.	Sri. K.B.Mahendra, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court – IV	G.O.(Ms).No.24/17/Law dtd. 15-2-2017 (Modified Vide GO(Ms)-29/17/Law dtd17/12/17)	G.O.(Ms).No.25/20/Law dtd. 26-2-2020
6.	Sri. Vinu. K, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-V	G.O.(Ms).No.24/17/Law dtd. 15-2-2017 (Modified Vide GO(Ms)-29/17/Law dtd17/12/17)	G.O.(Ms).No.25/20/Law dtd. 26-2-2020
7.	Sri. R.Sunilkumar, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Kottarakkara, Kollam.	G.O.(Ms).No.24/17/Law dtd. 15-2-2017 (Modified Vide GO(Ms)-29/17/Law dtd17/12/17)	G.O.(Ms).No.25/20/Law dtd. 26-2-2020
8.	Sri. A.K.Manoj, Additional Government Pleader & Additional Public Prosecutor, Additional	G.O.(Ms).No.75/17/Law dtd. 11-5-2017	G.O.(Ms).No.43/20/Law dtd. 11-6-2020

	District & Sessions Court-VI,		
	Kollam.		
9.	Pleader & Additional Public Prosecutor, Additional District & Sessions Court-III (former Wakf Tribunal), Kollam.	G.O.(Ms).No.32/20/Law dtd. 20-3-2020	
	(2. Sri.Sisin G., Additional Government Pleader & Additional Public Prosecutor, Wakf Tribunal, Kollam appointed vide G.O. (Ms).No.78/19/Law dtd. 05-10-2019- was posted as AGP -I)		
	(1. Sri. Rajan Pillai, whose term Expired on 20/11/2018)		
10.	Sri. Baiju N.S, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Karunagappally.	G.O.(Ms).No.75/17/Law dtd. 11-5-2017	G.O.(Ms).No.43/20/Law dtd. 11-6-2020
11	Sri.S.S.Binu, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Punalur.	G.O.(Ms).No.04/21/Law dtd. 21-1-2021	

	Vacant as on 29/05/2020-Smt. Rani. K. Raveendran retired Smt. Rani. K. Raveendran, Additional Government Pleader & Additional Public Prosecutor, Sub Court, PunalurG.O. (Ms).No.06/19/Law dtd.12-02-2019 (firstly appointed as Advocate for doing Govt. Work- Punalur Munsiff court Centre vide G.O.(Ms).No.61/17/Law dtd. 10-04-2017. After her appointment as AGP-No further appointment in this post)		
12.	Sri.G. Vijayakumar , Government Pleader, MACT, Kollam	G.O.(Ms).No.148/17/Law dtd. 6-12-2017	G.O.(Ms).No.13/21/Law dtd. 03-02-2021
13.	Sri. M.G.Vijayamohanan Government Pleader, MACT, Punalur.	G.O.(Ms).No.10/18/Law dtd. 12-1-2018	G.O.(Ms).No.28/21/Law dtd. 23-02-2021
14.	Sri.C.Jayesh Chandran, Advocate for Doing Government Work, Munsiff Court Centre, Paravur.	G.O.(Ms).No.104/19/Law dtd. 5-12-2019	

	(Sri. Sreekumar K.S appointed vide G.O. (Ms).No.25/17/Law dtd. 15-2-2017 resigned from the post)		
15.	Sri. Vinayakumar. K, Advocate for Doing Government Work,	G.O.(Ms).No.61/17/Law dtd. 10-4-2017	G.O.(Ms).No.57/20/Law dtd. 30-07-2020
	Munsiff Court Centre, Sasthamkotta.		
16.	Sri. P.S.Sunil,	G.O.(Ms).No.49/21/Law	
	Advocate for Doing Government Work,	dtd. 22-06-2021	
	Munsiff Court Centre, Karunagappally		

3. Pathanamthitta

SI.	Name & Post	G.O. of appointment	G.O. of re-appointment
No.			
1.	Sri. Eapen A.C., District Government Pleader & Public Prosecutor	G.O.(Ms).No. 219/16/Law dtd. 15-12-2016	G.O.(Ms).No.107 /19/Law dtd. 07-12-2019
2.	Sri. S. Manoj, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court –I.	G.O.(Ms).No. 227/16/Law dtd. 23-12-2016	G.O.(Ms).No.06 /2020/Law dtd. 16-01-2020
3.	Sri. K.P. Subash Kumar, Additional Government Pleader & Additional Public	G.O.(Ms).No. 227/16/Law dtd. 23-12-2016	G.O.(Ms).No.06 /2020/Law dtd. 16-01-2020

	Prosecutor, Additional District & Sessions Court –II.		
4.	Sri. Abraham P.J, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court –III	G.O.(Ms).No. 227/16/Law dtd. 23-12-2016	G.O.(Ms).No.06 /2020/Law dtd. 16-01-2020
5.	Smt. Rekha R Nair, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court –IV	G.O.(Ms).No. 227/16/Law dtd. 23-12-2016	G.O.(Ms).No.06 /2020/Law dtd. 16-01-2020
6.	Smt. Asha Cherian, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Pathanamthitta.	G.O.(Ms).No. 227/16/Law dtd. 23-12-2016	G.O.(Ms).No.06 /2020/Law dtd. 16-01-2020
7.	Sri.Vijayan M.J, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Thiruvalla.	G.O.(Ms).No. 227/16/Law dtd. 23-12-2016	G.O.(Ms).No.06 /2020/Law dtd. 16-01-2020
8.	Sri. Aji Bhaskar, Government Pleader, MACT, Pathanamthitta. [Jaison Mathew, appointed vide G.O(MS).227/16/Law resigned from the post]	G.O.(Ms).No.63/18/Law dtd. 02-05-2018	
9.	Sri. Vijayakumar.R,	G.O.(Ms).No.60/17/Law	G.O.(Ms).No.48/20/Law

	Advocate for doing Govt. Work, Munisff's Court Centre, Adoor.	dtd. 10-4-2017	dtd. 19-6-2020
10.	Sri. Balasankar.S, Advocate for doing Govt. Work, Munisff's Court Centre, Ranni.	G.O.(Ms).No.60/17/Law dtd. 10-4-2017	G.O.(Ms).No.48/20/Law dtd. 19-6-2020

4. <u>Alappuzha</u>

SI.	Name & Post	G.O. of appointment	G.O. of re-appointment
No.			
1.	Sri.T.G.Sanal Kumar	G.O.(Ms).No.4/20/Law dtd. 16-1-2020	
	(Sri. C.V. Lumummba.,District Government Pleader & Public Prosecutor appointed vide G.O. (Ms).No.166/16/Law dtd. 27-10-2016-term expired)		
2.	Sri. C.Vidhu, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court –I.	G.O.(Ms).No.1/17/Law dtd. 3-1-2017	G.O.(Ms).No.5/2020/Law dtd. 16-1-2020
3.	Smt. Safiya Haries, Additional Government Pleader & Additional Public Prosecutor, Sub Court and Assistant Sessions Court, Alappuzha.	G.O.(Ms).No.1/17/Law dtd. 3-1-2017	G.O.(Ms).No.5/2020/Law dtd. 16-1-2020 (until further orders only)
4.	Sri. P.K.Ramesan,	G.O.(Ms).No.1/17/Law	G.O.(Ms).No.5/2020/Law

	Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-II, Alappuzha.	dtd. 3-1-2017	dtd. 16-1-2020 (until further orders only)
5.	Smt. P. P. Geetha, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court, Alappuzha.	G.O.(Ms).No.1/17/Law dtd. 3-1-2017	G.O.(Ms).No.5/2020/Law dtd. 16-1-2020
6.	Sri. Renji Cheriyan, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Chengannur.	G.O.(Ms).No.1/17/Law dtd. 3-1-2017	G.O.(Ms).No.5/2020/Law dtd. 16-1-2020
7.	Sri. P .G. Lenin, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Cherthala.	G.O.(Ms).No.1/17/Law dtd. 3-1-2017	G.O.(Ms).No.5/2020/Law dtd. 16-1-2020
8.	Sri. S. Solaman, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-II, Mavelikkara.	G.O.(Ms).No.81/17/Law dtd. 19-5-2017	G.O.(Ms).No.61/20/Law dtd. 21-8-2020
9.	Sri. P. Santhosh Parameswaran, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-I, Mavelikkara.	G.O.(Ms).No.84/17/Law dtd. 19-5-2017	G.O.(Ms).No.61/20/Law dtd. 21-8-2020
10.	 Sri. Nazarudheen. E, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions 	G.O.(Ms).No.03/19/Law dtd. 19-01-2019	

	Court-III, Mavelikkara.		
11.			
	(vacant)		
	Sri.Sivaprasad. B appointed vide		
	G.O.(Ms).No.77/18/Law dtd.		
	04-06-2018		
	Government Pleader, Motor		
	Accident Claims Tribunal-I,		
	Alappuzha -terminated		
12.	Sri. M.R.Salim,	G.O.(Ms).No.102/17/Law	G.O.(Ms).No.05/21/Law
	Advocate for doing Govt. Work,	dtd. 7-8-2017	dtd. 21-01-2021
	Munisff's Court Centre,		
	Kayamkulam.		
13.	Sri. S.Sunil Kumar,	G.O.(Ms).No.134/17/Law	G.O.(Ms).No.05/21/Law
	Advocate for doing Govt. Work,	dtd. 1-11-2017	dtd. 21-01-2021
	Munisff's Court Centre,		
	Harippad		

5. <u>Kottayam</u>

Sl. No.	Name & Post	G.O. of appointment	G.O. of re- appointment
1.	V.Jayaprakash	G.O.(Ms).No.29/20/Law	

	(09-03-2020 onwards)	dtd. 05-02-2020	
	Sri. Saji Koduvath, District Government Pleader & Public Prosecutor	G.O.(Ms).No.178/16/Law dtd. 10-11-2016	G.O.(Ms).No.106/19/Law dtd. 07-12-2019 (upto 08-03-2020)
2.	Sri.Satheesh R.Nair, Additional Government Pleader & Additional Public Prosecutor-I	G.O.(Ms).No.17/20/Law dtd. 25-01-2020	
	(Sri. Pushkaran M.N, former AGP- I appointed vide G.O.(Ms).No.201/16/Law dtd. 1-12-2016 was appointed as pocso spp vide GO(RT)498/18/home)		
3.	Sri. Jidhish K, Additional Government Pleader & Additional Public Prosecutor-II	G.O.(Ms).No.201/16/Law dtd. 1-12-2016	G.O.(Ms).No.02/2020/Law dtd. 06-01-2020
4.	Sri. Jayachandran A, Additional Government Pleader & Additional Public Prosecutor-III	G.O.(Ms).No.201/16/Law dtd. 1-12-2016	G.O.(Ms).No.02/2020/Law dtd. 06-01-2020
5.	Smt. U.Girija, Additional Government Pleader & Additional Public Prosecutor-IV	G.O. (Ms) No.72/17/Law dtd. 8-5-2017	G.O. (Ms) No.51/20/Law dtd. 26-06-2020
6.	Sri. P.R.Thankachan,	G.O.(Ms).No.201/16/Law	G.O.(Ms).No.02/2020/Law

	Pleader & Additional Public Prosecutor, Assistant Sessions Court & Principal Sub Court, Kottayam.	(modified G.O. issued vide G.O.(Ms).205/16/Law dtd. 3-12-2016)	
7.	Sri. Sabu. K, Additional Government Pleader & Additional Public Prosecutor, Assistant Sessions Court & Additional Sub Court, Kottayam.	G.O.(Ms).No.201/16/Law dtd. 1-12-2016 (modified G.O. issued vide G.O.(Ms).205/16/Law dtd. 3-12-2016)	G.O.(Ms).No.02/2020/Law dtd. 06-01-2020
8.	Sri. V.G.Venugopal, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court, Pala.		G.O.(Ms).No.02/2020/Law dtd. 06-01-2020
9.	Sri. Ike Mani, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Pala.	G.O. (Ms) No.212/16/Law dtd. 9-12-2016	G.O.(Ms).No.02/2020/Law dtd. 06-01-2020
10. 11.	Sri. Shaji K.R, Advocate for doing Government Work, Munsiff Court Centre, Kanjirappally. Sri.Nidhin Regi Kuriakose,	G.O. (Ms) No.209/16/Law dtd. 9-12-2016 G.O. (Ms) No.53/2020/Law	G.O. (Ms) No.07/2020/Law dtd. 16-01-2020

	Advocate for doing Government Work, Munsiff Court Centre, Ettumanoor. (Smt. Sindhumol C.R, appointed vide G.O. (Ms) No. 209/16/Law dtd. 9-12-2016 term expired)	dtd. 30-06-2020	
12.	Sri. C.K.Joseph, Advocate for doing Government Work, Munsiff Court Centre,Changanassery.	G.O. (Ms) No.209/16/Law dtd. 9-12-2016	G.O. (Ms) No.07/2020/Law dtd. 16-01-2020
13.	Smt. Anitha Bhai, Advocate for doing Government Work, Munsiff Court Centre, Vaikom. (Sri.Jayagopal M.S. appointed vide G.O. (Ms) No.209/16/Law dtd. 9-12-2016 was terminated vide G.O. (Ms) No.17/17/Law dtd. 4-2-2017)	G.O. (Ms) No.74/17/Law dtd. 8-5-2017	G.O. (Ms) No.50/20/Law dtd. 26-06-2020
14.	Sri. Jose Mathew Thayil, Advocate for doing Government Work, Munsiff Court Centre, Erattupetta.	G.O. (Ms) No.209/16/Law dtd. 9-12-2016	G.O. (Ms) No.07/2020/Law dtd. 16-01-2020

6. <u>Idukki</u>

Sl.	Name & Post	G.O. of appointment	G.O. of re-appointment
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No.			
1.	Sri. B.Sunil Dutt, District Government Pleader & Public Prosecutor	G.O.(Ms).No.167/16/Law dtd. 27-10-2016	G.O.(Ms).No.82/19/Law dtd. 24-10-2019
2.	Sri. Mathew K.V, Additional Government Pleader & Additional Public Prosecutor-I	G.O.(Ms).No.19/17/Law dtd. 4-2-2017.	G.O.(Ms).No.31/20/Law dtd. 18-3-2020.
3.	Sri. Able C. Kurian, Additional Government Pleader & Additional Public Prosecutor-II	G.O.(Ms).No.174/16/Law dtd. 9-11-2016.	G.O.(Ms).No.94/19/Law dtd. 19-11-2019
4.	Sri. Manoj Kurian, Additional Government Pleader & Additional Public Prosecutor-III	G.O.(Ms).No.174/16/Law dtd. 9-11-2016.	G.O.(Ms).No.94/19/Law dtd. 19-11-2019
5.	Sri. Eby D. Kolothu, Additional Government Pleader & Additional Public Prosecutor-IV	G.O.(Ms).No.190/16/Law dtd. 23-11-2016	G.O.(Ms).No.16/2020/Law dtd. 24-1-2020
6.	Sri. K.R Prathapan, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Kattappana, Idukki. [Sri. George.V A, Additional Government Pleader & Additional Public Prosecutor, Assistant Sessions Court, Kattappana, IdukkiG.O.(Ms).No. 130/18/Law	G.O.(Ms).No.08/21/Law dtd. 25-1-2021	
7	dtd. 27-09-2018-retired]		
7.	–Vacant		

[Sri.A.Raja, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Devikulam. Apptd vide G.O.(Ms).No. 27/21/Law dtd. 20-2-2021 resigned from duty and resignation accepted vide G.O. (Ms).No.30/21/Law dtd. 17-3-2021. (Former Advocate for doing Government work, Devikulam Munsiff's Court Centre.)	
[Smt.Maya Rajesh, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Devikulam. Appointed vide G.O.(Ms).No.07/21/Law dtd. 25-1-2021-G.O. Cancelled as per G.O.Ms. 27/21/Law dtd. 20-2-2021.]	
[Sri.Able C Kurian, AGP &APP-II, Thodupuzha was given additional charge of Additional Govt. Pleader & APP, Sub Court, Devikulam, Vide GO. 1/2021/Law dated 04-01-2021.] [post created vide G.O.(Ms).	

	20/2020/Law dtd. 7/2/2020]		
7.	Smt. Kala. C.S, Advocate for doing Government work, Peermade Munsiff's Court Centre.	G.O.(Ms).No.66/18/Law dtd. 11-05-2018	G.O.(Ms).No.61/21/Law dtd. 18-08-2021
8.			
	Vacant		
	[Sri.A.Raja,		
	Advocate for doing Government		
	work, Devikulam Munsiff's Court		
	Centre. G.O.(Ms).No.66/18/Law		
	dtd. 11-05-2018-appointed as		
9.	AGP] Sri.N.K.Vinodkumar,	G.O.(Ms).No.66/18/Law	
7.	,	dtd. 11-05-2018	
	Advocate for doing Government work, Idukki Munsiff's Court	4.4. 11 05 2010	
	Centre.		

7. <u>Ernakulam</u>

SI.	Name & Post	G.O. of appointment	G.O. of re-appointment
No.			
1.	Sri.G.Manoj Krishnan,	G.O.(Ms).No.28/20/Law	
		dtd. 05-03-2020	
	(Sri. G.Vijayan,		
	District Government Pleader &	G.O.(Ms).No.177/16/Law	
	Public Prosecutor	dtd. 10-11-2016	
	Term Expired 15/03/19)	Term Expired on 15/3/19.	
	Full additional charge given	-	
	to T.P Ramesh, AGP-II, Additional		
	District Court Centre, Ernakulam.)		

2.	Sri. T.A.George Joseph, Additional Government Pleader & Additional Public Prosecutor-I	G.O.(Ms).No.197/16/Law dtd. 2-12-2016	G.O.(Ms).No.03/2020/Law dtd. 07-01-2020
3.	Sri. T.P .Ramesh, Additional Government Pleader & Additional Public Prosecutor-II	G.O.(Ms).No.197/16/Law dtd. 2-12-2016	G.O.(Ms).No.03/2020/Law dtd. 07-01-2020
4.	Smt. Mariamma Mercy, Additional Government Pleader & Additional Public Prosecutor-III	G.O.(Ms).No.197/16/Law dtd. 2-12-2016	G.O.(Ms).No.03/2020/Law dtd. 07-01-2020
5.	Sri. Suni M.D, Additional Government Pleader & Additional Public Prosecutor-IV	G.O.(Ms).No.197/16/Law dtd. 2-12-2016	G.O.(Ms).No.03/2020/Law dtd. 07-01-2020
6.	Smt. Sindhu B.R, Additional Government Pleader & Additional Public Prosecutor-V	G.O.(Ms).No.197/16/Law dtd. 2-12-2016	G.O.(Ms).No.03/2020/Law dtd. 07-01-2020
7.	Sri. C.T. Jestine, Additional Government Pleader & Additional Public Prosecutor, Additional District Court Centre, Ernakulam.	G.O.(Ms).No.197/16/Law dtd. 2-12-2016	G.O.(Ms).No.03/2020/Law dtd. 07-01-2020
8.	Sri. Viji.V.P, Additional Government Pleader & Additional Public Prosecutor-VII	G.O.(Ms).No.197/16/Law dtd. 2-12-2016	G.O.(Ms).No.03/2020/Law dtd. 07-01-2020
9.	Sri. Saleem K. A, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Kochi.	G.O.(Ms).No.197/16/Law dtd. 2-12-2016	G.O.(Ms).No.03/2020/Law dtd. 07-01-2020
10.	Sri. P. Sreeram, Additional Government Pleader & Additional Public Prosecutor, Additional District Court, North Paravur.	G.O.(Ms).No.197/16/Law dtd. 2-12-2016	G.O.(Ms).No.03/2020/Law dtd. 07-01-2020

11.	Smt. Jyothi K.P, Additional Government Pleader & Additional Public Prosecutor, Sub Court Centre, North Paravur-I	G.O.(Ms).No.197/16/Law dtd. 2-12-2016	G.O.(Ms).No.03/2020/Law dtd. 07-01-2020
12.	Smt. Sajitha K.K, Additional Government Pleader & Additional Public Prosecutor, Court Centre, North Paravur-II	G.O.(Ms).No.197/16/Law dtd. 2-12-2016	G.O.(Ms).No.03/2020/Law dtd. 07-01-2020
13.	Sri. Abhilash V. Madhu, Additional Government Pleader & Additional Public Prosecutor, Court Centre, Moovattupuzha-I	G.O.(Ms).No.197/16/Law dtd. 2-12-2016	G.O.(Ms).No.03/2020/Law dtd. 07-01-2020
14.	Sri. Tigins George, Additional Government Pleader & Additional Public Prosecutor, Court Centre, Moovattupuzha-II	G.O.(Ms).No.197/16/Law dtd. 2-12-2016	G.O.(Ms).No.03/2020/Law dtd. 07-01-2020
15.	Sri. Antu T.V, Additional Government Pleader & Additional Public Prosecutor, Court Centre, Perumbavur.	G.O.(Ms).No.197/16/Law dtd. 2-12-2016	G.O.(Ms).No.03/2020/Law dtd. 07-01-2020
16.	Sri. Abhilash Akbar, Additional Government Pleader & Additional Public Prosecutor-VIII	G.O.(Ms).No.103/17/Law dtd. 7-8-2017	G.O.(Ms).No.74/2020/Law dtd. 22-10-2020
17.	Sri M.B Shaji Additional Government Pleader & Additional Public Prosecutor Addl.District sessions court ,North Paravur ,Ernakulam	GO(Ms)No.44/19/law Dtd.27/05/19	
18.	vacant [Smt. Saritha K.B, Government Pleader, MACT,		

	Ernakulam appointed vide G.O. (Ms).No.143/17/Law dtd. 13-11-2017-term not extended]		
19.	Sri.Jobi Joseph [retired on superannuation- sri. Biju P.P, Advocate for doing Government Work, Munsiff Court Centre, Aluva. Appointed vide G.O.(Ms).No. 204/16/Law dtd. 2-12-2016]	G.O.(Ms).No.21/21/Law dtd. 16-02-2021	
20.	Sri. P.C. Rajan, Advocate for doing Government Work, Munsiff Court Centre, Kolenchery.	G.O.(Ms).No.204/16/Law dtd. 2-12-2016	G.O.(Ms).No.21/2020/Law dtd. 07-02-2020

8. <u>Thrissur</u>

Sl.	Name & Post	G.O. of appointment	G.O. of re-appointment
No.			
1.	Sri. Babu K.D, District Government Pleader & Public Prosecutor	G.O.(Ms).No.218/16/Law dtd. 15-12-2016	G.O.(Ms).No.11/20/Law dtd. 23-1-2020
2.	Sri. K.B.Sunil Kumar,Additional Government Pleader &Additional Public Prosecutor,Additional District & Sessions Court-I	G.O.(Ms).No.221/16/Law dtd. 16-12-2016	G.O.(Ms).No.12/2020/Law dtd. 23-1-2020
3.	Sri. Johnson T. Thomas, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-II	G.O.(Ms).No.221/16/Law dtd. 16-12-2016	G.O.(Ms).No.12/2020/Law dtd. 23-1-2020
4.	Sri. Vivekanandan K.N,	G.O.(Ms).No.221/16/Law	G.O.(Ms).No.12/2020/Law

	Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-III	dtd. 16-12-2016	dtd. 23-1-2020
5.	Sri. Sunil.P, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court- IV	G.O.(Ms).No.221/16/Law dtd. 16-12-2016	G.O.(Ms).No.12/2020/Law dtd. 23-1-2020
6.	Sri. Diny Lakshman.P, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-V	G.O.(Ms).No.221/16/Law dtd. 16-12-2016	G.O.(Ms).No.12/2020/Law dtd. 23-1-2020
7.	Sri. Joby P. J, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Iringalakkuda	G.O.(Ms).No.221/16/Law dtd. 16-12-2016	G.O.(Ms).No.12/2020/Law dtd. 23-1-2020
8.	vacant [Sri. V.S.Mohandasan, G.O.(Ms).No. 110/19/Law dtd. 11-12-2019- Additional Government Pleader & Additional Public Prosecutor, Assistant Sessions Court, Chavakkad. newly created post via GO.116/17/Law dtd. 14/9/17-retired from post as on 31-05-2021]	Panel called for	
9.	Sri. V.V.Jayaraman, Advocate for doing Government Work, Munsiff Court Centre, Chalakkudi.	G.O.(Ms).No.63/17/Law dtd. 20-4-2017	G.O.(Ms).No.33/21/Law dtd. 22-4-2021.
10.	Sri. M.S.Lal, Advocate for doing Government Work, Munsiff Court Centre, Kodungalloor.	G.O.(Ms).No.63/17/Law dtd. 20-4-2017	G.O.(Ms).No.33/21/Law dtd. 22-4-2021.
11.	Sri. Sandeep K.S., Advocate for doing Government Work, Munsiff Court Centre, Vadakkancheri.	G.O.(Ms).No.63/17/Law dtd. 20-4-2017	G.O.(Ms).No.33/21/Law dtd. 22-4-2021.

12.	vacant as per rule 10 of	
	KGLO Rules	
	(Sri. V.S.Mohandasan,	
	Advocate for doing Government Work,	
	Munsiff Court Centre, Chavakkadu	
	appointed vide G.O.(Ms).No.63/17/Law	
	dtd. 20-4-2017 was appointed as AGP&	
	APP in at Assistant Sessions Court,	
	Chavakkad).	

9. <u>Palakkad</u>

Sl.	Name & Post	G.O. of appointment	G.O. of re- appointment
No.			
1.	Sri.Anil P., District Government Pleader & Public Prosecutor	G.O.(Ms).No. 97/19/Law dtd. 22-11-2019	
	[Sri. Vinod K Kayanattu, former DGP appointed vide G.O.(Ms).No. 179/16/Law dtd. 10-11-2016 -term expired]		
2.	Sri. R. Anand, Additional Government Pleader & Additional Public Prosecutor-I	G.O.(Ms).No.194/16/Law dtd. 25-11-2016	G.O.(Ms).No.22/2020/Law dtd. 07-02-2020
3.	Manoj Kumar K.M., Additional Government Pleader & Additional Public Prosecutor-II.	G.O.(MS).81/20/IAW Dated 23-12-2020	
	Sri. K.Aravindakshan, Additional Government Pleader & Additional Public Prosecutor-II		

	appointed G.O.(Ms).No.194/16/Law dtd. 25-11-2016 re-appointed vide G.O.(Ms).No.22/2020/Law dtd. 07-02-2020 (only upto until further ordersnot for three years)- terminated vide G.O.(MS). 81/20/IAW Dated 23-12-2020		
4.	Sri. M.Ramesh, Additional Government Pleader & Additional Public Prosecutor-III	G.O.(Ms).No.194/16/Law dtd. 25-11-2016	G.O.(Ms).No.22/2020/Law dtd. 07-02-2020
5.	Sri. Redson Skaria, Additional Government Pleader & Additional Public Prosecutor-IV	G.O.(Ms).No.194/16/Law dtd. 25-11-2016	G.O.(Ms).No.22/2020/Law dtd. 07-02-2020
6.	Sri. Jayaprakash V, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-V	G.O.(Ms).No.194/16/Law dtd. 25-11-2016	G.O.(Ms).No.22/2020/Law dtd. 07-02-2020
7.	Sri. Hari K, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Ottapalam	G.O.(Ms).No.194/16/Law dtd. 25-11-2016	G.O.(Ms).No.22/2020/Law dtd. 07-02-2020
8.	Adv.Jinju Jose, Government Pleader, Motor Accident Claims Tribunal, Palakkad	G.O.(Ms).No.68/20/Law dtd. 25-09-2020	
9.	· · · · · · · · · · · · · · · · · · ·	G.O.(Ms).No.68/20/Law dtd. 25-09-2020	
10.	Smt. Nisha S, Advocate for doing Government Work,	G.O.(Ms).No.208/16/Law dtd. 8-12-2016	

	Munsiff Court Centre, Pattambi.	
11.	Sri. Ajith Kumar. M.R, Advocate for doing Government Work, Munsiff Court Centre, Mannarkkad.	G.O.(Ms).No.208/16/Law dtd. 8-12-2016
12.	Sri. K.Siyavudeen, Advocate for doing Government Work, Munsiff Court Centre, Chittur.	G.O.(Ms).No.208/16/Law dtd. 8-12-2016
13.	Sri. Muhammed Rafi. A.K, Advocate for doing Government Work, Munsiff Court Centre, Alathur.	G.O.(Ms).No.208/16/Law dtd. 8-12-2016

10. Malappuram

Sl. No.	Name & Post	G.O. of appointment	G.O. of re-appointment
1.	Sri. P.Suresh, District Government Pleader & Public Prosecutor	G.O.(Ms).No. 166/16/Law dtd. 27-10-2016	G.O.(Ms).No.83/19/Law dtd. 24-10-2019
2.	Sri. Suresh K.M,	G.O.(Ms).No.	G.O.(Ms).No.

	Additional Government Pleader & Additional Public Prosecutor, Assistant District & Assistant Sessions Court, Mancheri.	189/16/Law dtd. 22-11-2016	105/19/Law dtd. 06-12-2019
3.	Sri. Vassu. C, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-I.	G.O.(Ms).No. 189/16/Law dtd. 22-11-2016	G.O.(Ms).No. 105/19/Law dtd. 06-12-2019
4.	Sri. P.P. Ravoof, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Tirur.	G.O.(Ms).No. 189/16/Law dtd. 22-11-2016	
5.	Sri. Balakrishnan P.P, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court II, Manjeri.	G.O.(Ms).No. 202/16/Law dtd. 1-12-2016	G.O.(Ms).No. 105/19/Law dtd. 06-12-2019
6.	Sri.K.T.Gangadharan, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-III, Manjeri	G.O.(Ms).No. 48/21/Law dtd.22-06-2021	
7.	Smt.Kripalini, Advocate for doing Govt. Work, Munsiff Court Centre, Parappanangadi.	G.O.(Ms).No. 13/18/Law dtd. 17-1-2018	
8.	Sri.Shinod A, Advocate for doing Govt. Work, Munsiff Court Centre, Ponnani.	G.O.(Ms).No. 13/18/Law dtd. 17-1-2018	
9.	Sri. T.K. Sulfikker Ali, Advocate for doing Govt. Work,	G.O (Ms) No. 20/19/Law	

11. Kozhikode

SI. No	Name & Post	G.O. of appointment	G.O. of re-appointment
1.	Sri. Jayakumar K.N,	G.O.(Ms).No.167/16/Law	G.O.(Ms).No.86/19/Law
	District Government Pleader & Public Prosecutor	dtd. 27-10-2016	dtd. 01-11-2019
2.	Sri. Joju Cyriac,	G.O.(Ms).No.193/16/Law	G.O.(Ms).No.112/19/Law
2.	Additional Government Pleader & Additional Public Prosecutor-I.	dtd. 24-11-2016	dtd. 20-12-2019
3.	Sri. Jayadeep.M	G.O.(Ms).No.121/18/Law	
	Additional Government Pleader &	dtd. 07-09-2018	
	Additional Public Prosecutor-II.		
4.	Sri. Lyvins P,	G.O.(Ms).No.193/16/Law	G.O.(Ms).No.112/19/Law
	Additional Government Pleader &	dtd. 24-11-2016	dtd. 20-12-2019
	Additional Public Prosecutor-III		
5.	Smt. Athira P.M,	G.O.(Ms).No.193/16/Law	G.O.(Ms).No.112/19/Law
	Additional Government Pleader &	dtd. 24-11-2016	dtd. 20-12-2019
	Additional Public Prosecutor-IV.		
6.	Sri. Lathika Sreenivas M.,	G.O.(Ms).No.193/16/Law	G.O.(Ms).No.15/2020/Law
	Additional Government Pleader &	dtd. 24-11-2016	dtd. 24-1-2020
	Additional Public Prosecutor-V.		
7.	Smt. Bindu V,	G.O.(Ms).No.193/16/Law	G.O.(Ms).No.112/19/Law
	Additional Government Pleader &	dtd. 24-11-2016	dtd. 20-12-2019
	Additional Public Prosecutor,		
	Sub Court, Kozhikode.		
8.	Sri. Rahulan V.P,	G.O.(Ms).No.193/16/Law	G.O.(Ms).No.112/19/Law
	Additional Government Pleader &	dtd. 24-11-2016	dtd. 20-12-2019

	Additional Public Prosecutor, Sub Court, Vadakara.		
9.	Sri. P. Prasanth, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Koyilandy.	G.O.(Ms).No.193/16/Law dtd. 24-11-2016	G.O.(Ms).No.112/19/Law dtd. 20-12-2019
10.	Sri. Sanooj. A, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court, Vadakara.	G.O.(Ms).No.211/16/Law dtd. 09-12-2016	G.O.(Ms).No.112/19/Law dtd. 20-12-2019
11.	Sri. Raihanatha K, Additional Government Pleader & Additional Public Prosecutor, Wakf Tribunal, Kozhikode.	G.O.(Ms).No.18/17/Law dtd. 04-2-2017	G.O.(Ms).No.33/20/Law dtd. 23-3-2020
12.	Sri. C.K.Vinodan, Advocate for doing Government Work, Munsiff Court Centre, Perambra.	G.O.(Ms).No.86/17/Law dtd. 5-6-2017	G.O.(Ms).No.76/20/Law dtd. 5-11-2020
13.	vacant		
	[resigned from post		
	w.e.f-13-11-2020 Smt .P.P. Letha,		
	Advocate for doing Government		
	Work,		
	Munsiff Court Centre, Nadapuram		
	appointed vide G.O.(Ms).No.86/17/ Law		
	dtd. 5-6-2017 and re-appointed		

	vide G.O.(Ms).No.76/20/Law dtd. 5-11-2020]		
14.	Smt. Smitha.E, Advocate for doing Government Work, Munsiff Court Centre, Payyoli.	G.O.(Ms).No.72/18/Law dtd. 25-5-2018	
15	Sri.Musafar Salman, Advocate for doing Government Work, Munsiff Court Centre, Thamarassery	G.O.(Ms).No.26/21/Law dtd. 20-2-2021	
16	Sri Sudheesh Kumar A .M Government Pleader, MACT-I Kozhikode	GO(Ms).No.51/19/Law dtd.20/06/19	
17	Sri.V. Satheesan Government Pleader, MACT-II. Kozhikode	GO(Ms).No.51/19/Law dtd.20/06/19	

12. Wayanad

Sl.	Name & Post	G.O. of appointment	G.O. of re-appointment
No.			
1.	Sri. Joseph Mathew, District Government Pleader & Public Prosecutor	G.O.(Ms).No.187/16/Law dtd. 18-11-2016	G.O.(Ms).No.96 /19/Law dtd. 22-11-2019
2.	Sri. Abhilash Joseph, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court, Kalpetta.	G.O.(Ms).No.191/16/Law dtd. 23-11-2016	G.O.(Ms).No.01 /2020/Law dtd. 03-01-2020

3.	Sri. George Sebastian, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Sulthan Bathery.	G.O.(Ms).No.191/16/Law dtd. 23-11-2016	G.O.(Ms).No.01 /2020/Law dtd. 03-01-2020
4.	Sri. Suresh Kumar A.U, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-II, Kalpetta, Wayanad.	G.O.(Ms).No.73/17/Law dtd. 8-5-2017	G.O.(Ms).No.42/2020/Law dtd. 04-06-2020
5.	Sri. Sraddhadaran, Govt. Pleader, MACT, Kalpetta, Wayanad.	G.O.(Ms).No.136/17/Law dtd.1-11-2017	
6.	Sri. Mohandas.K.S, Advocate for doing Govt. Work,Munsiff Court Centre, Mananthavady	G.O.(Ms).No.135/17/Law dtd.1-11-2017	G.O.(Ms).No.12/21/Law dtd. 03-02-2021

13. <u>Kannur</u>

Sl.	Name & Post	G.O. of appointment	G.O. of re-appointment
No.			
1.	Sri. B.P. Saseendran,	G.O.(Ms).No.180/16/Law	G.O.(Ms).No.88/19/Law
	District Government Pleader &	dtd. 10-11-2016	dtd. 07-11-2019
	Public Prosecutor		
2.	Sri. C.K. Ramachandran,	G.O.(Ms).No.213/16/Law	G.O.(Ms).No.111/19/Law
	Additional Government Pleader &	dtd.09-12-2016	dtd. 19-12-2019
	Additional Public Prosecutor,		
	Additional District & Sessions		

	Court-I, Thalassery.		
3.	Sri. Bineesha K.P, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-II, Thalassery.	G.O.(Ms).No.20/17/Law dtd.7-2-2017	G.O.(Ms).No.111/19/Law dtd. 19-12-2019
4.	Smt. Preeti Parambath, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Thalassery.	G.O.(Ms).No.20/17/Law dtd.7-2-2017	G.O.(Ms).No.111/19/Law dtd. 19-12-2019
5.	Sri. V.J. Mathew, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-III, Thalassery.	G.O.(Ms).No.213/16/Law dtd.09-12-2016	G.O.(Ms).No.111/19/Law dtd. 19-12-2019
6.	Sri. P. Ajayakumar, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-IV, Thalassery.	G.O.(Ms).No.213/16/Law dtd.09-12-2016	G.O.(Ms).No.111/19/Law dtd. 19-12-2019
7.	Sri.K.P.Rajendra Babu, Additional Government Pleader & Additional Public Prosecutor, Assistant Sessions Court, Kannur. [Sri. P.K. Anvar, -resigned from the post-w.e.f-13-11-2020]	G.O.(Ms).No.29/21/Law dtd.26-02-2021-charge assumed on 01-03-2021-F.N.	
	Additional Government Pleader & Additional Public Prosecutor,		

	Assistant Sessions Court, Kannur. Appointed vide G.O.(Ms).No. 213/16/Law dtd.09-12-2016 and reappointed vide G.O.(Ms).No.111/19/Law dtd. 19-12-2019]		
8.	Sri. K. Pramod, Additional Government Pleader & Additional Public Prosecutor, Assistant Sessions Court, Payyannur.	G.O.(Ms).No.213/16/Law dtd.09-12-2016	G.O.(Ms).No.111/19/Law dtd. 19-12-2019
9.	Smt.K.Bindu, Government Pleader, MACT, Thalassery. [retired- Sri. G.P. Gopalakrishnan, Government Pleader, MACT, Thalassery. vide G.O.(Ms).No. 213/16/Law dtd.09-12-2016]	G.O.(Ms).No.10/21/Law dtd.29-1-2021 [charge taken on 05-02-2021 after noon]	
10.	Sri. C.K.Ajayan, Advocate for doing Government Work, Munsiff Court Centre, Kannur	G.O.(Ms).No.70/20/Law dtd.08-10-2020	
11.	Sri. K. Anoop Kumar, Advocate for doing Government Work, Munsiff Court Centre, Talipparambu	G.O.(Ms).No.210/16/Law dtd.09-12-2016	G.O.(Ms).No.114/19/Law dtd. 31-12-2019
12.	Sri. C.V. Anil Prakash, Advocate for doing Government	G.O.(Ms).No.210/16/Law dtd.09-12-2016	G.O.(Ms).No.114/19/Law dtd. 31-12-2019

Work,	
Munsiff Court Centre,	
Kuthuparamba	

14.<u>Kasaragod</u>

Sl.	Name & Post	G.O. of appointment	G.O. of re-appointment
N 0.			
1.	Sri.Dinesh Kumar, District Government Pleader & Public Prosecutor. [Sri.P.V.Jayarajan, appointed vide G.O.Ms).No. 176/16/Law dtd. 10-11-2019 -term expired)	G.O.(Ms).No.98/19/Law dtd. 22-11-2019	
2.	Sri. Mohanan. V, Additional Government Pleader & Additional Public Prosecutor, Sub Court, Kasaragod.	G.O.(Ms).No.222/16/Law dtd.16-12-2016. G.O.(Ms).No.48/17/Law dtd.14-03-2017.	G.O.(Ms).No.19/2020/Law dtd.04-02-2020.
3.	Sri. P. Raghavan, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions Court-I, Kasaragod.	G.O.(Ms).No.222/16/Law dtd.16-12-2016. G.O.(Ms).No.48/17/Law dtd.14-03-2017.	G.O.(Ms).No.19/2020/Law dtd.04-02-2020.
4.	Sri. Abdul Sathar Moolakade, Additional Government Pleader & Additional Public Prosecutor, Additional District & Sessions	G.O.(Ms).No.222/16/Law dtd.16-12-2016. G.O.(Ms).No.48/17/Law	G.O.(Ms).No.19/2020/Law dtd.04-02-2020.

	Court-II.	dtd.14-03-2017.	
5.	Sri. K.Balakrishnan,	G.O.(Ms).No.222/16/Law	G.O.(Ms).No.19/2020/Law
	Additional Government Pleader	dtd.16-12-2016.	dtd.04-02-2020.
	& Additional Public Prosecutor,		
	Additional District & Sessions	G.O.(Ms).No.48/17/Law	
	Court-III.	dtd.14-03-2017.	
6.	Smt. M. Ashalatha,	G.O.(Ms).No.222/16/Law	G.O.(Ms).No.19/2020/Law
	Additional Government Pleader	dtd.16-12-2016	dtd.04-02-2020.
	& Additional Public Prosecutor,		
	Sub Court, Hosdurg.		
7.	Sri. A. Gangadharan,	G.O.(Ms).No.152/18/Law	
	Government Pleader, MACT,	dtd.25-10-2018	
	Kasaragod		